

**Water emergency in cities**

1038. SHRI BINOY VISWAM: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that India is staring at water emergency with reports stating that 21 cities, including Delhi, Bengaluru, Chennai and Hyderabad will run out of ground-water by 2020 if preventive measures are not taken urgently; and

(b) details of preventive measures taken by Government to tackle the water emergency in these cities?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) NITI Aayog, in its report titled „Composite Water Management Index% (June 2018) has mentioned that 21 major cities including Delhi, Bengaluru, Chennai and Hyderabad are expected to run out of ground water by 2020. This is based on the estimates of annual ground water replenishment and its extraction. It does not take into account the ground water availability in the deeper aquifers.

(b) Water being a State subject, initiatives on water management including conservation of ground water is primarily States' responsibility. A number of States have done notable work in this regard. Of these, mention can be made of 'Mukhyamantri Jal Swavlamban Abhiyan' in Rajasthan, 'Jalyukt Shivar Abhiyan' in Maharashtra, 'Sujalam Sufalam Jal Sanchay Abhiyan' in Gujarat, 'Mission Kakatiya' in Telengana and 'Neeru Chettu' in Andhra Pradesh among others.

Other steps taken by the Central Government to control ground water depletion in the country are at the following URL: [http://mowr.gov.in/sites/default/fdes/Steps\\_to\\_control\\_water\\_depletion\\_Jun2019.pdf](http://mowr.gov.in/sites/default/fdes/Steps_to_control_water_depletion_Jun2019.pdf)

**Loan portal for MSMEs**

†1039. SHRI PRABHAT JHA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has launched a portal to provide the loan for entrepreneurs of the micro, small and medium sector through which entrepreneurs and provided with loan in minimum time period and provision has also been made to give two per cent rebate on interest of the loan;

(b) if so, the details thereof;

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†Original notice of the question was received in Hindi.